

New Policy of Competition among various Airlines Services

196. SHRIMATICHENNUPATIVIDYA:
Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have decided to switch over to a policy of competition among various airlines services, particularly on main domestic routes;

(b) if so, the details thereof and the reasons therefor;

(c) the reasons for objecting to the introduction of the new policy by the employees of the Indian Airlines as stated in their demands; and

(d) whether Government have held any negotiations with their union leaders on the subject and if so, the outcome thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Government is of the view that it is desirable, in public interest as well in the interest of promoting efficiency and attention to customer satisfaction, to introduce an element of healthy competition in domestic air services. Towards this end, Vayudoot has recently been permitted to operate on certain trunk routes with aircrafts leased on payment of Indian rupees. This will also help in imparting viability to the operations of the Vayudoot. Government has also removed certain restrictions in the operation of the air taxi scheme, retaining however the basic condition that no foreign exchange would be provided by the Government for the operation of the air taxis.

(c) and (d). The reasons behind Government's policy were fully explained to the Unions of Indian Airlines. It was pointed out to them that while Indian Airlines would

continue to be the dominant domestic carrier and Government would provide every support for its growth, it was not possible to accede to the view that there should be no competition to it whatsoever. It was further pointed out to them that since this was a policy related matter and the larger public interest must be kept in view, this was not a negotiable issue.

Impact of Transfer of Foreign Technology on Indigenous Producers

197 SHRIMATI CHENNUPATI VIDYA:

**SHRI C. K. KUPPUSWAMY:
SHRI DHARMANNA MONDAYA SADUL:**

Will the minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the possible flooding of foreign consumer products through Indian named collaborators due to liberalised policy of the foreign collaboration, transfer of technology and import of capital goods;

(b) if so, the steps proposed to be taken to monitor the transfer of technology only in essential areas; and

(c) the impact of the transfer of foreign technology on indigenous producers?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c). Recently on 31.5.1990 a paper on "Policy measures for the promotion of small scale and agro-based industries and changes in procedures for industrial approval" was laid on the Table of the Lok Sabha, Paras 13, 14, 15 and 16 of the Paper deal with import of capital goods, raw materials and components, foreign collaboration and foreign investment respectively. Details of the policy are presently being finalised and various aspects like the

possible flooding of foreign consumer products through Indian-named collaborators, transfer of technology in essential areas only and requisite import of capital goods will all be kept in view while operationalising the new Policy.

Employment Opportunities in Industries

198. SHRIMATI CHENNUPATI VIDYA:
SHRI DHARMANNA MONDAYA SADUL:
SHRI C. K. KUPPUSWAMY:

Will the minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the constraints on greater manpower absorption due to technological innovation or modernisation of industries; and

(b) if so, the steps proposed to be taken to ensure that the industries provide greater employment opportunities in view of the incentives provided to various industries in the New Industrial Policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) and (b). Yes, Sir. Government are aware of the fact that development of capital intensive industries with more sophisticated technology is likely to act as a constraint on greater manpower absorption. Therefore, the Government in the recently announced policy measures have laid emphasis on the development of village, tiny and small scale industries in the rural and backward areas, which are more labour intensive. Government have also decided to give Central Investment Subsidy in the rural and backward areas. Government would ensure better flow of credit and help in

marketing support to such rural industries.

Restoration of Dornier Flights by Vayudoot

199. SHRI K. PRADHANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot Services are going to be restored in the country in the near future on the routes which were being operated by Dornier planes and which were suspended after Dornier accident near Pune last year;

(b) if so, when;

(c) whether these services are likely to be operated with Dornier planes or any other planes; and

(b) if no decision has been taken the reasons for delay?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN). (a) and (b). Vayudoot intends to restore services suspended after Dornier accident near Pune last year. While it may not be possible to keep the original route pattern in restoring the earlier services, a new pattern of operation would be determined after review of the load on each service. It is not possible at present to indicate the exact timeframe for the restoration of these services.

(c) and (d). The type of aircraft to be deployed will depend on the traffic demand and the type of aircraft available with Vayudoot at the time when the services are restored.

Restoration of Link Express

200. SHRI K. PRADHANI: Will the minister of RAILWAYS be pleased to state: